

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-62/2003/4117 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti Audri Bhattacharyya,
Judge, Designated Court, Assam,
(attached as Faculty, Judicial Academy, Assam).

Dated Guwahati the 6th May, 2023.

Sub: Station Leave.

Ref:- Your Letter No. JDC/167 dated 06.05.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 06.05.2024 till the morning of 09.05.2024**. The District & Sessions Judge, Kamrup(M), Guwahati and in his absence the next senior most Judicial officer will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-62/2003/4118-4119 /A, dated, 06-05-2024

Copy to:

1. The District & Sessions Judge, Kamrup(M), Guwahati, for information .
2. ✓ The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

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